

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4090
ANSWERED ON:30.04.2012
ENVIRONMENTAL POLLUTION AUTHORITY
Nagar Shri Surendra Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Environment Pollution (Prevention and Control) Authority for the National Capital Region (NCR) has been re-constituted by the Government;
- (b) if so, the details thereof; and
- (c) the main purpose for reconstituting the environment pollution (Prevention and Control) Authority?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Environment Pollution (Prevention & Control) Authority for the National Capital Region (EPCA) was constituted by the Ministry of Environment & Forests (MoEF) on 29.1.1998 for a period of two years. Its tenure has been extended from time to time and the present extension is up to 28th January, 2013.

(c) EPCA was constituted with the objective of protecting and improving the quality of the environment and preventing controlling and abating the environmental pollution in the National Capital Region (NCR).